

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service to which the officer belongs B. V. BALARAM DAS 2. Cadre ILS
3. Present post held : ASSISTANT GOVT. ADVOCATE
4. Present Pay 15600-39100+6600

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name Details of Property, Housing lands and other buildings	& of construction/ Acquisition (and year when purchased) including of land in case of house	Cost of value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether by purchase, lease*, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	I have neither acquired nor inherited any property.

Signature: P. Balaram
 Name: B. V. BALARAM DAS
 Designation: ASSISTANT GOVERNMENT ADVOCATE
 Date: 14-06-2011

Note : Please read the notes overleaf before filling up the Form.